

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

7. IA 4994(MB)2023  
IN  
C.P. (IB)/1120(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: 9planets Products Pvt. Ltd.

Section 10, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Sanjay Dubey, Ld. Counsel for the Applicant present.
2. **IA-4994/2023**: This is an Application filed u/s 60(5) to place the Second Progress Report on record. The same is taken on record.
3. The Application is accordingly disposed of.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**